

**Film Institute of Poona**

**1467. Shri Mohsin:**  
**Shri M. N. Naghnor:**

Will the Minister of Information and Broadcasting be pleased to state:

(a) the yearly recurring and non-recurring expenditure of the Indian Film Institute, Poona;

(b) the total investment on the Institute;

(c) the number of students studying in the Institute with break-up for various courses;

(d) the number of staff working in the Institute; and

(e) the per capita expenditure?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) Expenditure of the Film Institute of India, Poona for the year 1966-67 was as follows:—

Recurring	Rs. 11.92 lakhs
Non-recurring	Rs. 3.00 lakhs

(b) Total expenditure on the Film Institute of India, Poona since its inception in 1960 . . . . Rs. 77,50,720.

(c) 124 students were studying in the Institute during the academic year 1966-67. The break-up in various courses is given below:—

(i) Screenplay Writing	9
(ii) Direction	15
(iii) Motion Picture Photography	30
(iv) Sound Recording and Sound Engineering	26
(v) Film Editing	21
(vi) Film Acting	23
<b>Total</b>	<b>12</b>

(d) 175.

(e) Average annual expenditure per student during the last five years came to Rs. 9,579.

**Tuliha Airport**

**1468. Shri M. Meghachandra:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that land is being acquisitioned for the purpose of expanding the Tuliha Airfield in Manipur;

(b) if so, the number of families to be uprooted by this expansion and how much of the acquisitioned land is actually cultivated land; and

(c) whether people affected by this airfield expansion are being given alternative land as compensation?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat):

(a) Yes, Sir.

(b) About 75 families will be displaced by the acquisition of land. The area includes about 170 acres of cultivated land.

(c) No, Sir. The affected persons will be paid cash compensation only according to the provisions of the Land Acquisition Act.

**Violation of Indian Air space by Pak. Plane**

**1469. Shri D. C. Sharma:**  
**Shri K. N. Pandey:**  
**Shri D. N. Deb:**

Will the Minister of Defence be pleased to state:

(a) whether a jet plane from Goga side of East Pakistan intruded into Indian territory through the Jhau-danga border outpost on the 7th May, 1967;

(b) whether any enquiry has been made into the incident; and

(c) if so, with what result?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat):

(a) On 7th May, 1967, at about 1810 hours a Pakistani light aircraft entered Indian air space at a point East of

Bangaon, in West Bengal area, and then turning in a northerly direction re-entered Pakistan territory. It penetrated about 8 nautical miles into Indian territory.

(b) A protest was lodged with the Government of Pakistan on 16-5-1967.

(c) Reply of the Government of Pakistan is awaited.

#### Resettlement Directorate

1470. Shri D. N. Patodia:  
Shri Mohamed Imam:  
Shri S. K. Tapariah:  
Shri Gadilingana Gowd:

Will the Minister of Defence be pleased to state:

(a) the details of alternative employment arranged by the Resettlement Directorate of his Ministry for the Emergency Commissioned Officers who have been served with quit notices; and

(b) whether complaints have been received about the unsatisfactory working of the Resettlement Directorate?

The Minister of State in the Ministry of Defence (Shri B. B. Bhagat):

(a) Resettlement Directorate functions only as a liaison office between the potential employers and the ex-ECOs. Its role is to persuade the potential employers to give preference to the ECOs in the matter of filling vacancies in their offices and it has no authority to issue posting orders against such vacancies.

Government have taken steps to reserve certain percentages of permanent vacancies in the All India Services and various Central Services [posts Class I and Class II which are filled on the basis of a competitive examination and/or interview by the Union Public Service Commission, advertisements for which are published in all important newspapers of the country. It is for the individual officers to be on the look-out for such

advertisements and apply for them, if they are eligible.

Most of the State Governments have also issued orders reserving certain percentages of vacancies in their services for the ECOs. For these vacancies also the ECOs themselves have to apply to the appropriate authority as and when advertisements appear.

As for public undertakings and private firms the ECOs could apply for such vacancies as they come across, direct to the authority concerned with a copy to the Director General Resettlement who would then use his good offices to see that preference is given to the ECOs while making recruitment. The Ministry of Defence has also written to a number of important industrialists in the private sector for absorption of as many ECOs as possible in their organisations.

For the facility of the ECOs Resettlement Directorate will be issuing periodical bulletin giving the particulars of all vacancies (both reserved and unreserved) reported to them for the information of the ECOs who are due for release or have been released. A statement of vacancies so far reported to Resettlement Directorate is laid on the Table of the House. [Placed in Library. See No. LT-518/67].

(b) No specific complaints about the unsatisfactory working of the Resettlement Directorate have been received by the Government.

#### अहमदाबाद के निकट उपग्रह संचार केन्द्र

1472. श्री विजयनाथ वाखडेय : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अहमदाबाद के पास एक प्रयोगात्मक उपग्रह संचार केन्द्र स्थापित किया गया है और यह चालू हो गया है ;

(ख) यदि हाँ, तो कब ; और